

1	2	12	13	14	15	16	17	18	19
19.	Punjab	1957.00	93.10	3285.00	67.86	6570.00	100.00	11500.00	75.04
20.	Rajasthan	2025.00	185.52	3000.00	48.15	11500.00	283.33	22525.83	95.88
21.	Sikkim	122.00	207.77	230.00	88.52	550.00	139.13	1600.00	190.91
22.	Tamilnadu	3150.00	180.67	5750.00	82.54	10200.00	77.39	25000.00	145.10
23.	Tripura	245.00	251.61	440.00	79.59	1130.00	156.82	2577.39 @@	128.09
24.	Uttar Pradesh	5850.00	139.18	10447.00	78.58	21000.00	101.01	46340.00	120.67
25.	West Bengal	3500.00	180.71	4125.00	17.86	9760.00	136.61	16900.00	73.16
26.	Andaman & Nicobar Islands	96.60	186.48	285.00	195.03	685.00	140.35	1535.00	124.09
27.	Chandigarh	100.75	153.40	203.10	101.59	400.00	96.95	685.00	71.25
28.	Dadra & Nagar Haveli	23.09	145.38	46.29	100.48	80.00	72.82	205.00	156.25
29.	Daman & Diu	#		26.00		65.00	150.00	165.00	153.85
30.	Delhi	800.00	153.16	2000.00	150.00	4500.00	125.00	15541.28	245.36
31.	Lakshadweep	20.35	226.65	43.90	115.72	120.00	173.35	270.00	125.00
32.	Pondicherry	71.54	110.16	170.00	137.63	400.00	135.29	1300.00	225.00

@ : Was not State / UT then.

@@ : Provisional.

: Included under Goa.

\1: Includes provision for Daman & Diu also.

\2: Included under Assam.

[Translation]

Indo-Canada Ties

1264. SHRI AJIT JOGI : Will the PRIME MINISTER be pleased to state :

(a) whether any agreement has been signed recently between India and Canada to constitute a task force to control terrorism and to take measures essential for expansion of various areas multi-dimensional bilateral relations; and

(b) if so, the details of agreement and the progress made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJESWARAN) :

(a) Yes, Sir. During the visit of Minister of Foreign Affairs of Canada in January, 1997, it was decided to set up an India-Canada Joint Working Group on Terrorism (JWG). The group provides a mechanism for coordinating and monitoring the cooperative efforts of the two countries for combating terrorism.

The External Affairs Minister of India and Minister of Foreign Affairs of Canada in January, 1997 also exchanged notes to establish an India-Canada Joint Ministerial Committee (JMC) to enhance the political relations between India and Canada alongwith trade and economic relations

(b) The Joint Working Group on Terrorism held its first meeting in New Delhi in April, 1997. The two sides reviewed bilateral and multilateral cooperation in this important area. Both the sides also agreed to intensify on-going co-operation and exchange of information and to continue the process of consultations in the Working Group

The JMC has not held any meeting so far

[English]

Reserved Vacancies

1265. SHRI SHIVRAJ SINGH CHOUHAN .
SHRI K.D. SULTANPURI :

Will the PRIME MINISTER be pleased to state :

(a) the number of vacancies reserved for SC/ST/OBC in the country as on date, State-wise and category-wise.

(b) the steps being taken by the Government to fill up these vacancies ;

(c) whether any assistance is being provided by the Union Government to States for the purpose; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) Information relating to vacancies reserved for SC/ST/OBC in the country State-wise and category-wise is not maintained. The reservation policy of the Union Government is applicable to Central Services only. For services under the State Governments, the reservation policy of the respective State is applicable. Therefore, question of assistance by the Union Government to the State Governments does not arise.

US Cooperation in Nuclear Field

1266. DR. ASIM BALA : Will the PRIME MINISTER be pleased to state :

(a) whether US and India propose to sign an agreement for peaceful use of nuclear energy;

(b) if so, the details thereof;

(c) whether this co-operation will be confined to peaceful use of atom only; and

(d) the time by which the agreement is likely to be signed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) No, Sir.

(b) to (d) Does not arise.

..... (Interruptions)

[English]

SHRI SURESH KURUP (Kottayam) : Sir, Q. No. 3 is very important (Interruptions)

Please, give time for this..... (Interruptions)

[Translation]

MR. SPEAKER: I will allow you tomorrow.

..... (Interruptions)

[English]

SHRI SURESH KURUP (Kottayam) : Sir, you must allow me to speak (Interruptions) You must hear me, Sir.

..... (Interruptions) You have to hear me, Sir..... (Interruptions) This is very unfortunate. Only two questions have been taken up in one hour (Interruptions)

[Translation]

MR. SPEAKER : Please raise it tomorrow. I will allow it tomorrow.

..... (Interruptions)

[English]

MR. SPEAKER : No, please.

..... (Interruptions)

MR. SPEAKER : It was a very important Question, that is why I allowed so many Members.

..... (Interruptions)

SHRI TARIT BARAN TOPDAR (Barrackpore) : Sir, there is a solution to this impasse (Interruptions) Please, allow him to speak (Interruptions) Please allow this point to be discussed after this (Interruptions)

MR. SPEAKER : I will allow you after this.

..... (Interruptions)

MR. SPEAKER : Please take your seats. Nothing will go on record.

..... (Interruptions)*

SHRI A.C. JOS (Mukundarpuram) : Sir, Q. No.3 is very important ... (Interruptions) It is regarding our relations with China (Interruptions)

MR. SPEAKER : I will come to you after this

..... (Interruptions)

MR. SPEAKER : Let this item be completed.

..... (Interruptions)

SHRI A.C. JOS : Sir, I urge upon you to allow us to speak. (Interruptions)

MR. SPEAKER : No, please take your seat.

..... (Interruptions)

MR. SPEAKER : What is this?

..... (Interruptions)

MR. SPEAKER : After this.

..... (Interruptions)

SHRI RAJESH PILOT (Dausa) : Mr. Speaker Sir, this is a very important Question (Interruptions)

*Not recorded.